

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. I.A. 2556/2023
IN
C.P.(IB)-3747(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2024**

NAME OF THE PARTIES: Bank of India

V/s.

Sanghavi Exports International Pvt Ltd.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Both parties are present, however, did not mark appearance in the appearance sheet, and submit that written submissions have been filed.

Written submissions are taken on record.

2. **Reserved for order**/clarification if any.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)